

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 04<sup>th</sup> March, 2014

No. HC.VII-04/2014/1285/A. Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Titabar is transferred and posted as Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya, vice Shri Joydev Koch transferred on temporary promotion to Grade- II of the Assam Judicial Service.

Shri Rahman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join at his new place of posting immediately.

No. HC.VII-04/2014/1286/A. In partial modification of this Registry's Notification No. HC. VII-04/2014/1076/A, dated 26-02-2014, Shri Abhijeet Kumar Baruah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi is transferred and posted as Sub-Divisional Judicial Magistrate (M), Titabar, vice Shri Shah Syed Ahadur Rahman transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No. HC.VII-04/2014/1287/A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post her on transfer as Sub-Divisional Judicial Magistrate, (M)/ (S) at the station/ Head-quarters in the District as shown below against her name from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Smti. Mamta Bhadani	Sub-Divisional Judicial Magistrate (S),	Barpeta	Barpeta ( <i>vice Shri Rajesh Kumar Todi transferred</i> )

No. HC.VII-04/2014/1288/A. Shri Rajesh Bodo, Munsiff No. 2, Cachar, Silchar is transferred and posted as Munsiff No. 1, Sivasagar, vice Smti. Mamta Bhadani transferred.

Shri Bodo will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join at his new place of posting immediately.

No. HC.VII-04/2014/1289/A. Shri Farhan Uddin Choudhury, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar is posted at the same station, i.e. Silchar as Munsiff No. 2, vice Shri Rajesh Bodo transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join his new assignment immediately.

No. HC.VII-04/2014/1290/A. In exercise of the powers delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Farhan Uddin Choudhury

By order,

*Sd/- Sanjay Hazarika,*  
**JOINT REGISTRAR (VIGILANCE)**

Memo No. HC.VII-04/2014/1291 - 1318 /A.

Dated 04-03-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
18. Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Titabar.
19. Shri Abhijeet Kumar Baruah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
20. Smti. Mamta Bhadani, Munsiff No. 1, Sivasagar. She is requested to hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment immediately.
21. Shri Rajesh Bodo, Munsiff No. 2, Cachar, Silchar.
22. Shri Farhan Uddin Choudhury, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar.
23. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
24. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
26. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*S* 4/3/14.

**JOINT REGISTRAR (VIGILANCE)**